

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:6510  
ANSWERED ON:07.05.2003  
PRIVATE COMPANIES IN COMMUNICATION SECTOR  
CHARAN DAS MAHANT

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the terms and conditions/rules allowing entry of private companies in the communications sector (telephone and mobile service
- (e) has been framed alongwith details of the orders issued in this regard;
- (b) if so, the details thereof;
- (c) the details of the changes/amendments made therein upto 15th October, 2002, date-wise alongwith the details of the orders issued in this regard; and
- (d) the head-wise and service-wise revenue earned by the Ministry of Communications during the year 2000-2001, 2001-2002 and till 30th September, 2002 as a result of above changes/amendments?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY( SHRIMATI S MAHAJAN)

- (a) to (d) The information is being collected and will be laid on the Table of the House.